Stations during January and Feb ruary, 1980 are indicated below:-

to Questions

Name of police station						Head of crime			No. of cases reported	
Ashok Vihar		•						Robbery		3
								Chain snatching		
Tri Nager .			,					Robbery		1
Tilak Nagar				•			•	Chain snatching Robbery Chain snatchin.		 1

(c) Two persons have been arrested in connection with the robbery case reported at $Polic_e$ Station Tilak Nagar.

Written Answers

(d) Some of h_e specific measures taken t_0 check crim_e are _as follows: —

Ci) Intensive • foot and mobile patrolling including armed, with walkietalkie sets and wireless fitted motor cycle patrols has been introduced. 10 companies of additional force from DAPICRPF have been provided to the Districts for night patrolling and an additional CRPF Bn. has afso been provided for the purpose. The patrolling i_s being supervised personally by senior police officers.

(ii) About 2000 Home Guards have been inducted with the police for night and _early morning hours patrolling. Special attention is being paid to parkg anj vulnerable residential localities.

(ixi) Surprise checking of vehicles to detect those involved i_n commission of crime.

(iv) Organisation of Thekri Pehra and patrolling by local residents and private chowkidars in coordination with police patrols and pickets.

(v) Setting up of temporary Police Posts pending regular sanction in som_e vulnerable localities.

fvi) Stepping up of externment proceedings; more than 450 criminals and bad characters have been externed out of Delhi from 1-7-78 to 3-3-80.

(vii) Continuous drives by the special staff ol the Districts to detect the dacoits, auto.lifters, robbers snatchers, pickpockets, eve-teasers and other bad characters Dy'' Ueveloping intelligence.

(viii) Meeting with residents of the localities by *tw* Deputy Commissioners |Asatt. Commissioners of "Police to explain the measures taken and obtain their suggestions.

(ix) Meeting with the representatives of the women's colleges to curb the crime of eve teasing.

(x) Sanctioning more staff in Police Stations created in 1978 is under consideration of the Government.

(xi) Recently, t_0 improve the mobility of police on duty, 57 new vehicles have heen sanctioned to replace old ones. 8 new jeeps have also been sanctioned.

(xii) It has been decided that the Crime Record Office will operate round the clock instead $_0t$ one shift as in the past.

Transfer of IAS officers to the States

1124. SHRI SUJAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the names and designations of the I.A.S, officers posted in the Ministries/Government Departments in Delhi who have been reverted back to their State head-

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quarters during the last two months; and

(b) what are the specific reasons for their reversion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Α statement giving the required information is attached.

112 to Questions

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(b) I.A.S, officers are appointed at the Centre on a fixed tenure basis; on the expiry of tenure they revert to their State cadres to serve under the State Governments. In the exigencies of Government work, their tenure may b₀ curtailed or extended. Most of the officers who reverted during the period had completed their tenure in the Government of India.

Statement

Statement showing the names and designations of the IAS Officers posted in the Minisitries Departments in Delhi who have been Reverted bagk to there state Headquarters during the last two months, • . • 1

si. Ne	o. Name	Gadre	Post held	Whether the officer reverted on the completion of ten-	
		•		ure including extended tenure.	
	S/Shri				
1	K. C. Pandaya	Himachal Pradesh	Joint Secretary, M/Works & Housing	No I	
2	K. K. Sethi	Madhy a Pradesh	Director, D/Education	Yes	
3	S. K. Lal	Orissa	On training at the I. I. P. A. New Delhi	Yes	
	R. K. Bhujabal	Orian	Special Assistant to Health Minister,	No No	
- 22	State -	- 11.	M/Health & F. W.	·	
5	Smt. C. Narayanaswamy	Orissa	Director, Central Vigilance Commissi D/ Personnel & A. I		
;	Ravi Sawhney	Punjab	Deputy Secretary, Planning Commission	No	
7	Mangal Behari	Rajasthan	Additional Secretary, M/Defence	No	
8	Ramesh Chandra	Union territories	Special Assistant, to Minister of Steel and Mines	Yes	
g - 3. C. Goi)		Uttar Pradesh	Member Secretary of the peoples Action for Develop-	Yes	
	entra Constructione -		ment India D/; Agriculture	- 1	
10	R. K. Dhar	Uttar Pradesh	Adviser, Planning Commission.	Yes	